

- (i) Provision of safe drinking water.
- (ii) Reduction in emissions from vehicles, industries and power plants and other sources of air pollution.
- (iii) Measures for safe disposal of human excreta through sanitary latrines.
- (iv) Treatment of diarrheal diseases, typhoid, worm infestation through public health care system.
- (v) Provision of clean sources of energy including LPG, electric and solar energy.

AIIMS-like institutes in Jammu and Kashmir

996. SHRI MAJEED MEMON: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has decided to set up two AIIMS-like institutes in Jammu and Kashmir;
- (b) whether the sites for the two AIIMS-like institutes have been cleared by the Union Health Ministry and if so, names of the sites along with the amount earmarked for establishing the institutions; and
- (c) whether Government has any plan to have AIIMS-like institutes in Mumbai and other parts of Maharashtra also and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) and (b) Yes. The sites at Vijaypur in Samba district in Jammu region and at Awantipora, Pulwama in the Kashmir region have been finalized for the establishment of AIIMS in Jammu division and Kashmir division of J and K respectively. Budget allocation is not done AIIMS-wise. However, sufficient fund is available under Pradhan Mantri Swasthya Suraksha Yojana (PMSSY) to take up the project.

- (c) An AIIMS is being set up in Nagpur, Maharashtra under PMSSY.

Star rating of community health centres

997. SHRI RANJIB BISWAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has drawn up elaborate guidelines for star rating of community health centres;
- (b) if so, the details thereof along with its aims and objectives;

(c) whether the star rating guidelines would be applicable to private health centres/nursing homes;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the benefits likely to accrue to the public and the health centres as a result of star rating?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): (a) and (b) The Ministry of Health and Family Welfare has initiated star rating of Community Health Centers (CHCs) in April, 2015. Further, it has been renamed as "Grading of CHCs" in June, 2016. The main aim of grading CHCs is to bring focus on key initiatives under National Rural Health Mission / National Health Mission and to encourage strengthening of health facilities. Grading of CHCs is based on monthly performance data and annual infrastructure data as uploaded on Health Management Information System (HMIS) Portal and is generated on quarterly basis on HMIS portal.

The criteria to grade the CHCs are given in the Statement (*See below*).

(c) and (d) Yes, the same criteria is applicable to private health centres/nursing homes also. However at present, the grading is being done only for public CHCs as data uploaded by private facilities on HMIS portal is very minimal.

(e) Grading of CHCs is currently available in the public domain of HMIS portal (<https://nrhm-mis.nic.in/hmisreports/analyticalreports.aspx>). Public can access the report to identify the facilities with a high grade and can avail the health services accordingly. Further, the grading of CHCs helps the Programme Managers to identify the gaps in the available infrastructure and service availability across facilities for taking necessary corrective steps to strengthen health facilities.

Statement

The criteria followed to grade the CHCs

1. Infrastructure data:

Category	Indicators/ Criteria	Grade
Human Resource and infrastructure	Number of Doctors including specialists ≥ 2	If CHC satisfies all the criteria under the category, it would be eligible for Grading & will get 1 grade.

Category	Indicators/ Criteria	Grade
	Number of Nurse and Auxiliary Nurse Midwife (ANM) ≥ 6	
	Number of laboratory technician ≥ 1	
	Availability of separate public utilities for males and females	
	Availability of operation theatre	
	Availability of standby power facility (generator)	
Drugs and supplies	Availability of 2 months supply of essential drugs	CHC will get 1 grade for fulfilling all the criteria of this category.
	Availability of 2 months supply of essential vaccines	
	Availability of 2 months supply of essential contraceptives	
Service availability	Availability of 24- hour delivery services including normal and assisted deliveries	CHC will get 1 grade for fulfilling all the criteria of this category.
	Availability of emergency care of sick children	
	Availability of essential laboratory services	
Client orientation	Availability of publicly displayed mechanism, whereby a complaint/grievance can be registered	CHC will get 1 grade for fulfilling all the criteria of this category.
	Availability of publicly displayed Citizen's charter	
	Provision of monitoring by Panchayati Raj Institutions / Zila Parishad / Rogi Kalyan Samiti	

2. Performance / Service Utilization data:

Category	Indicators	Criteria (Non Hilly districts and States/UTs)	Criteria (Hilly* districts and North Eastern States; after incorporating 30% relaxation)	Grade
Service Utilization	Number of deliveries conducted at the facility (Including Caesarean Sections)	100 per month	70 per month	CHC will get 1 grade for fulfilling criteria for 4 out 5 indicators
	Number of new IUCD Insertions at facility	3 per month	2 per month	
	Number of infants (0-11 months old) who are immunized with BCG vaccine	80 per month	56 per month	
	Number of inpatients in the CHC (IPD)	500 per month	350 per month	
	Out patients attendance (All)	750 per month	525 per month	

*Hilly States: Himachal Pradesh, Jammu and Kashmir (except Srinagar), Uttarakhand (except Dehradun, Haridwar and Udham Singh Nagar).

Final grading of CHC is done after adding grades from all the above mentioned categories. The facility will not be considered for grading if data under the Infrastructure is not reported by the facility.

Acute shortage of IPV in Kerala

998. SHRI D. RAJA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the acute shortage of Inactivated Polio Vaccine (IPV) in both Government and private hospitals in Kerala; and